

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &
IA NO. 374 OF 2015**

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Sardar Sarovar Narmada Nigam Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Tejas Karia
Mr. Akhil Anand
Mr. Siddhanth Kochhar
Ms. Aulokita Rajvi

Counsel for the Respondent(s)

:

Mr. R.Mshra for R-2
Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Mr. Anand K.Ganesan for R-6

Mr. Manu Seshadri for R-1

Mr. Rishabh Singh for R-4

Mr. Varun Agarwal
Ms. Noor Rampal
Ms. Rimali Batra for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.04.2017**. In the meantime, interim order to continue.

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson